

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00654/2017

Thursday, this the 8th day of November, 2018

C O R A M

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

V.P.George, aged 40 years

S/o V.G.Paul

Field Worker

Port Health Organization, Kochi.

Residing at Vakappadath House

Kallenchery, Kumbalangi P.O.

Kochi-682 007.

Applicant

[Advocate: Mr.Anoop V.Nair]

versus

1. Union of India rep by
Secretary to Government
Ministry of Health & Family Welfare
New Delhi-110 011.
2. The Director General of Health Services
PH (IH) Section
Nirman Bhavan, New Delhi-110 011.
3. Port Health Officer, Government of India
Port Health Organization
Kochi-682 009.

Respondents

[Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGC]

This OA having been heard on 8th November, 2018, the Tribunal delivered the following order the same day:

O R D E R (oral)

None present for the applicant. Counsel for the respondents is represented by Ms. Vandana.

Applicant's name has been called twice. None present.

The OA is dismissed for non-prosecution.

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicants:

Annexure AI: Copy of order No.QC-14/1/91/974 dated 2.9.1996 issued by the 3rd respondent appointing the petitioner as a Driver (skilled labour).

Annexure AII: Copy of order No.QC-14/1/91/2873 dated 1.12.1999 issued by the 3rd respondent.

Annexure AIII: Copy of ID card issued in the name of the applicant which shows that the applicant is working as field worker for the last many years under the 3rd respondent.

Annexure AIV: Copy of relevant pages of Audit Report, Para No.13 recommended by the Accounts Officer.

Annexure AV: Copy of order No.QC-14/1/91/1800 dated 20.8.2014 issued by the 3rd respondent.

Annexure AVI: Copy of letter No.QC-15/1/10/1095 dated 8.6.2011 issued by R3.

Annexure AVII: Copy of order in OA No.234/2013 passed by this Tribunal dated 10.4.2015.

Annexure AVIII: Copy of application submitted by the applicant before the 3rd respondent dated 24.7.2015.

Annexure AIX: Copy of judgment in OP(CAT)/98/2015 of the Hon'ble High Court of Kerala dated 23.3.2017.

Annexure AX: Copy of the interim order in MA 661/14 in OA 234/13.

Annexure AXI: Copy of letter from Health Officer Cochin dated 5.3.2014 allocating duty to the applicant.

Annexure AXII: Copy of office order dated 23.2.2016 issued by health official allocating duty to the applicant as field worker.

Annexure AXIII: Copy of office order dated 1.3.2016 issued by health official allocating duty to the applicant as field worker.

Annexure AXIV: Copy of letter dated 7.10.2014 from Health Officer Kochi allocating duty to the applicant as field worker.

Annexures filed by the respondents:

Annexure R1: Copy of the work order dated 20.3.2017 for printing of ID card for V.P.George and screen shot of ID for permission to print.

Annexure R2: Copy of the notification published in the newspaper "The Hindu" dated 25.5.2014.

Annexure R3: Copy of Office Memorandum bearing F.No.Z.17015/02/2010 O&M dated 7.5.2010.

Annexure R4: Copy of email letter dated 25.7.2017 issued by the 2nd respondent.

Annexure R5: Copy of attendance register for the month of July, 2017 evidencing the absence of the applicant on 31.7.2017.

Annexure R6: Copy of the envelope with consignment No.EL 317029681 IN returned with postal endorsements.

Annexure R7: Copy of the appointment order with respect to the applicant.

Annexure R8: Copy of the letter No.QC-14/1/1991/3097 dated 31.12.1999.

Annexure R9: Copy of the Log Book of the official vehicle KEF-4198.

Annexure R10: Copy of the letter No.QC-Appointment/2017/507 dated 4.8.2017.

Annexure R11: Copy of the letter dated 24.7.2015 submitted by the applicant.